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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 354/2017 in C.P. No. 175/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

Name of the Company:

Entegra Ltd.

V/s.

Shree Maheshwar Hydel Power Corporation Ltd. & Ors.

Section of the Companies Act:

Sections 241 and 242 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1. Mr. Umesh Ved	Company Secretary	Petitioners	Omerh te.	•
2. Ms. Amnita Joshi	Advocate	Petitioners	Amstall	
3. NAUIN PAHWA	SR. ADV	Resp. No.	1	
RITU SHAH	A-DV.	Resp Nu	hier	ali,
Ty the ren Trived	Advocate	Kerp IVV		

<u>ORDER</u>

Learned PCS Mr. Umesh Ved with Learned Advocate Ms. Amrita Joshi present for Applicant/ Petitioner. Learned Advocate Mr. Avtarsingh Panesar present for Respondent no. 5. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent no. 1. Learned Advocate Mr. Hiren Trivedi present for Respondent in IA 354/2017.

Applicant is directed to serve copy of application on Respondents and shall file proof of service.

List the matter on 07.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 06th day of November, 2017.